

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00484/2018

Jabalpur, this Thursday, the 11th day of October, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Rehmat Bi, aged about 50 years, D/o Late Noor Mohammad, R/o 1712, Rani Durgawati Ward, Mujawar Mohalla, Garha, Jabalpur 482001
-Applicant

(By Advocate – None)

V e r s u s

1. Union of India through the Secretary, Post and Telecommunications Department, 20 Sanchar Bhawan, Ashoka Road, New Delhi 110001.
2. Chief General Manager, Telecom Factory, Wright Town, Jabalpur 482001.
3. Chief Accounts Officer, Telecom Factory 248 A.J Bose Road, Kolkata 700027
- Respondents

(By Advocate – Shri Gautam Prasad)

O R D E R (O R A L)

By Navin Tandon, AM.

Nobody appeared for the applicant even on second call.

2. It is seen that on the last two date of hearing, viz; on 17.8.2018 and 12.09.2018, nobody had appeared for the applicant. Today also, when the matter was called twice, neither the applicant

nor her counsel appeared. Thus, it appears that applicant has lost interest in prosecuting this matter anymore.

3. Accordingly, O.A is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member

am/-

(Navin Tandon)
Administrative Member